IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

COURT – IV

29. **C.P. (IB)/721(MB)2023**

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **15.04.2024**

NAME OF THE PARTIES: Samata Nagari Sahakari Patsanstha Maryadit Kopargaon
Vs.
Smt. Bharti Sanjay More

SECTION: 95(1) OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016.

O R D E R

1. Ms. Vinita Shetty, Ld. Counsel appearing on behalf of the Financial Creditor/RP through VC. None present for the Personal Guarantor.

2. Ld. Counsel for the RP submits that the RP report IA is listed on 07.05.2024 and requested to list the present company petition on the same day.

3. On request of Ld. Counsel for the Financial Creditor, list this matter on **07.05.2024**.

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)

15.04.2024 / *Bmb*